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Bansi Lal Gupta Vs Raj Daluja and Others

Court: Jammu & Kashmir High Court

Date of Decision: May 26, 2008

Acts Referred: Criminal Procedure Code, 1973 (CrPC) â€" Section 561A

Ranbir Penal Code, 1989 â€" Section 500, 501, 502

Citation: (2008) 2 JKJ 713

Hon'ble Judges: Sunil Hali, J

Bench: Single Bench

Final Decision: Dismissed

Judgement